TNNLU CONSTITUTIONAL LAW SOCIETY BLOG





THEME

The theme for this month is "<u>Health Equity, Public</u> <u>Health and the Constitution</u>".

We are accepting original and genuine contributions addressing the current predicaments of public health governance through an interdisciplinary lens. We encourage analyses of various aspects of research in public health including- Emergency Preparedness and Infrastructural analysis; Workplace Safety and Occupational Hazard in Healthcare; Ethics and Distributive Justice in access to essential healthcare and services; relevance of Data Privacy in Public Health Policy and other allied areas of research.

The CLS- Blog welcomes submissions of the following types-

- Short Articles (up to 2000 words)
- Opinion pieces (700-1200 words)
- Legislative Comments (up to 2000 words)
- Case Comments (up to 2000 words)
- Book Reviews (up to 1500 words)

The deadline for the thematic submission is 5th August, 2021.

FOR MORE DETAILS, CONTACT US AT:





